

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 1199 of 2021**

Shubham Kumar Bakshi @ Shubham Bakshi

... Petitioner

Versus

The State of Jharkhand

...

Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

Order No.03 Dated- 10.09.2021

The record is put up today as the report is received from the Additional Sessions Judge-I-cum-Spl. Judge, POCSO Act, Hazaribag wherein, the learned Judge prayed for some time for concluding the trial and he has already examined five out of nine witnesses.

In view of the said report, four months extension is allowed to the learned Judge from the date of receipt of copy of this order to conclude the trial.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/